

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO. 15, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE ASHOK S. KINAGI

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
" MATTERS PERTAIN TO DHARWAD BENCH "			
<u>ADMISSION</u>			
1	RP 100132/2022 (,) IN MFA 100286/2016 A/W 1) IA-3/2023 FOR DISPENSATION 2) IA-2/2023 FOR STAY (MEMO A/W JUDGMENT FILED BY COUNSEL FOR THE PETITIONER, THE SAME IS PLACED BELOW) (DATE)	PET: KARNATAKA NEERAVAI NIGAM LTD S M TONNE	RES: THE SPECIAL LAND ACQUISITION OFFICER AND OTHERS GA A/N FOR R1 R2 : UMESH : SD
2	RP 100146/2022 (,) IN MFA 100284/2016 REG: 1) IA-3/2023 FOR DISPENSATION OF CERTIFIED COPY OF JUDGMENT 2) IA-2/2023 FOR STAY (DATE)	PET: KARNATAKA NEERAVARI NIGAM LTD S.M. TONNE	RES: THE SPECIAL LAND ACQUISITION OFFICER AND OTHERS GA A/N FOR R1 H M DHARIGOND FOR R2

COURT HALL NO :13

3 RP 100149/2022 (,)
IN MFA
100283/2016
A/W 1) IA-3/2023
FOR DISPENSATION
OF CERTIFIED
COPY OF JUDGMENT
2) IA-2/2023 FOR
STAY
(DATE)

PET: KARNATAKA
NEERAVARI NIGAM LTD
S.M. TONNE

RES: THE SPECIAL
LAND ACQUISITION
OFFICER AND OTHERS

GA A/N FOR R1
H M DHARIGOND FOR R2

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